

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4239/2024

DILIP KUMAR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 31-01-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Ajay Kumar Talesara, AOR
Mr. Mudit Talesara, Adv.
Mr. Samarth Talesara, Adv.

For Respondent(s) :

Mr. Sarvesh Singh Baghel, AOR
Ms. Pooja Singh, Adv.

Mr. Manish Raghav, Adv.
Ms. Rashmi Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 and 2 are duly represented.

Original records of High Court and Trial Court have not been received yet. Let a fresh reminder be issued.

List again on 04.03.2025.

Counter Affidavit, if any by respondent nos.1 and 2, be filed in the meantime.

SUJATA SINGH
Registrar